- (a) whether there is any likelihood of having normal ties with China in the near future: and
- (b) If so, what attempts have been made to normalise relations and with what results?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The re-establishment of normal ties with China is dependent on a suitable response from the latter to the various measures we have taken to normalize relations

India's First Communications Satellite

*410. SHRI SALIL KUMAR GAN-GULI : SHRI SASANKASEKHAR SANYAL :

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) the names of the countries with which India has decided to collaborate in launching the first communications satellite; and
 - (b) what are the other details thereof?

THE MINISTER OF COMMUNICA-TIONS (SHRI S. D. SHARMA): (a) and (b) The whole question whether India could have a domestic satellite for meeting telecommunication and allied needs is under consideration.

Presence of French Warships In Indian Ocean

*411. SHRI SARDAR AMJAD ALI :
SHRI HARSH DEO
MALAVIYA : SHRIMATI
LEELA DAMODARA MENON
: DR. V. B. SINGH : SHRI
KHYOMO LOTHA :

Will the Minister of EXTERNAL AF-FAIRS be pleased to state :

(a) whether it is a fact that France has recently deployed warships equipped with {

anti-aircraft rockets and ship-to-ship missi les in the Indian Ocean;

- (b) whether it is a fact that France had sent two sub-marines to the Indian Ocean earlier also:
- (c) whether Government of India conveyed to the French Government a desire to keep the Indian Ocean as a zone of peace; and
- (d) if so, what has been the reaction of the French Government in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The Government have seen press reports to this effect.

- (c) The consistent support that the Government of India have extended to the UN proposal for the declaration of the Indian Ocean as a zone of peace is well-known to international community and therefore to the Government of France. However, the Govt, of India took advantage of the recent visit of the Prime Minister of France to India to restate its position on the subject.
- (d) It may be recalled that France has not supported the UN resolutions on the declaration of Indian Ocean as a zone of peace. The Government of India are not aware of any change in France's position.

DTC bus services from Karol Bagh Telephone Exchange to Central Secretariat

- ◆412. SHRI NATHI SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether it is a fact that there is no DTC bus service from Karol Bagh Telephone Exchange/Pusa Road to Central Secretariat complex and that the people living in those areas ha^c either to come to Karol Bagh Police Station or to Shankar Road to get a bus:
- (b) whether il is also a fact that there is no DTC bus service between Railway Station to Central Secretariat and route No. 760 plying between Kirby Place to Railway

Station is so over-crowded that passengers do not reach Iheir destinations conveniently; and •

(c) if so, what action Government propose to take to connect these areas with the Central Secretariat complex?

THE MINISTER OF SHIPPING AND TRANSPORT (DR. G. S. DHILLON): (a) to (c) Karol Bagh Telephone Exchange/ Pusa Road is linked to Central Secretariat by the services on route No. 820 operating between Madras Hotel and Subhash Nagar I'M Central Secretariat and Pusa Road.

Delhi Railway Station and the Central Secretariat are connected tyy ^{tn}e direct services on routes Nos. 230 and 760.

These are considered adequate to meet the requirements of the areas involved.

खारी प्रामोद्योग भवन, नई दिल्ली के कर्मचारियों तथा प्रवन्ध के बीच विवाद का निपटाया जाना

*413. श्रीमती विद्यावती चतुर्वेदी: क्या श्रम मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या कुछ संसद् सदस्यों ने खादी ,यामोद्योग भवन, नई दिल्ली के 10 वर्ष पुराने विवाद के संबंध में जिसमें उसके कुछ कर्मचारी धंतर्मस्त, हैं, अम मंत्रालय में उपमंत्री को कुछ पत्र भेजे थे;
- (ख) क्या यह संच है कि सरकार ने यह सलाह दी थी कि विवाद को ग्रापसी समझौते से हल किया जाना चाहिए जिसे खादी ग्रामोद्योग भवन, नई दिल्ली के प्रवन्ध ने श्रस्वीकार कर दिया था: ग्रीर
- (ग) यदि हां, तो सरकार इस संबंध में क्या कार्य-बाही करने का विचार करती है?

Settlement of a dispute between employees and the management of Khadi Gramodyog Bhavan, New Delhi

•413. SHJJMATI VIDYAWATI CHATURVEDI: Will the Minister of LABOUR *bz* pleased to state:

- (a) whether any letters were addressed by some Members of Parliament to the Deputy Minister in the Ministry of Labour regarding a 10-year old dispute involving some employees of the Khadi Gramodyog Bhayan, New Delhi;
- (b) whether it is a fact that Government had advised that the dispute be settled through a compromise which was not ac cepted by the management of (he Khadi Uramodyog Bhavan, New Delhi; and
- (c) if so, what action Government pro pose to take in this regard ?]

श्रम मंत्री (श्री के० वी० रघुनाय रेड्डी):
(क) जो हां, किन्तु केवल श्री छोटेलाल, खादी
प्रामोद्योग भवन, नई दिल्ली के भूतपूर्व कर्मचारी के
बारे में जिन्हें अप्रेल, 1966 में सेवामुक्त कर
दियागया था।

(ख) और (ग) जी हां, खादी और प्रामउद्योग आयोग ने कहा है कि मामले की सहानुभूतिपूर्वक जीच की जा सस्ती है। यदि श्री छोटेनाल सभी प्राधिकारियों से सभी कार्रवाइयों को वापस लेने के लिए सहमत हो जाते हैं और अपने दृब्धंबहार के लिए बिना णतं माफी भी मांगते हैं।

t[THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): (a) Yes, but only in respect of Shri Chhote Lai, an exemployee of the Khadi Gramod-jflQg Bhavan, New Delhi, who had been dismissed in April, 1966.

(b) and (c) Yes; the Khadi and Village Industries Commission have stated that the matter could be looked into with sympathy if Shri Chhote Lai agree to withdraw all proceedings from all authorities and also tender an unqualified apology for his misbehaviour.]

D.T.C. bus services between Central Secretariat and Lampur Border, Delhi

'414. SHRI MAHENDRA BAHADUR SINGH : SHRI SASANKASEKHAR SAN-YAL :

[] English translation.